

(ii) Functioning of the Mobile Courts has been intensified to prosecute the violators of traffic regulations.

(iii) Encroachments on the roads are being removed to make more space available for the road users.

(iv) It has been made obligatory for all heavy vehicles to be fitted with speed governors.

(v) Special night checking is carried out to curb traffic violations during night.

(vi) Action against parking in 'No Parking' areas and obstructing parkings on roads has been intensified.

(vii) Maximum speed limit for various types of vehicles on different roads has been specified. To check over-speeding, rush and negligent driving, checking are arranged with the help of radars.

(viii) Road Safety Education is imparted to the drivers|school children and pedestrians etc.

3. As a result of various measures, the number of total road accidents has come down.

4. During the current year, one fatal road accident occurred at the crossing Pusa Road and Abdul Rehman Marg due to mechanical defect in the traffic signal.

Progress of State Annual Plans

*467. SHRI K. PRADHANI: Will the Minister of PLANNING be pleased to lay a statement showing:

(a) whether the Planning Commission has had discussions with the State Governments regarding the progress of their current plans and formulation of plans for the next year;

(b) whether Central Government have decided to cut the extent of shortfalls in additional resources mobilisation for the current year;

(c) if so, whether Central Government have considered the plans which have not been implemented by States during the financial year; and

(d) if so, the details regarding the plans to be undertaken during the next financial year by the States, particularly by the State of Orissa?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) Yes, Sir. Discussions with the State Governments regarding review of the current year's plans and formulation of Annual Plans for 1982-83 are in progress.

(b) The State Governments have been advised from time to time to keep the Plan expenditure for 1981-82 within the resources available.

(c) As usual, the progress of various Plan schemes|projects| programmes in the current year will be taken into account while finalising the next year's Annual Plan of the various states.

(d) The details of the State's Annual Plan 1982-83, including Orissa would be known sometime later after these have been finalised after discussion with them.

Collaboration of the Goenka Group with Rothman and Dunhill

*468. SHRI RAM SWARUP RAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Goenka Group has applied for an industrial licence for the manufacture of cigarettes in collaboration with Rothman and Dunhill which is a foreign multinational company; and

(b) if so, Government's reaction in the matter?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) No, Sir.

(b) Does not arise.